of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) during mission period, 448 projects have been reported physically complete. The projects sanctioned under JnNURM are implemented by the State Governments/Union Territories (UTs) through Urban Local Bodies (ULBs)/parastatals as per their existing rules/procedures. However, various constraints *viz.* land acquisition issues, lack of contractors, tendering issues, delay in clearances from forest department/post and telegraph department, environment clearances and Court cases etc. have been reported in the implementation of the projects.

(c) and (d) The progress of implementation of projects are monitored through Quarterly Progress Reports (QPRs) submitted by the State Government/UTs and also periodical review are being taken for expeditious completion of projects. The progress is also reviewed through the State Level Sanctioning Committee (SLSC) meetings and the States have been requested to expedite completion of projects on various forums and as such more than 50% of the projects have been reported physically completed under UIDSSMT of JnNURM.

Extension of Metro line from NOIDA City Centre to Sector-62

2942. SHRI MOTILAL VORA:

SHRI ARVIND KUMAR SINGH:

SHRI NARENDRA KUMAR KASHYAP:

Will the Minister of URBAN DEVELOPMENT be pleased to refer to answer to Unstarred Question 2166 given in Rajya Sabha on 29 August, 2013 and to state :

- (a) whether appraisal reports/comments from concerned Ministries/ Departments on the Detailed Project Report for extension of Metro line from Noida City Centre to Sector-62 have since been received, if so, the details thereof;
- (b) the further progress made so far with regard to extending the Metro line from City Centre to Sector-62; and
 - (c) by when work on this project is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) The comments of Ministry of Railways,

Department of Revenue (Ministry of Finance), Ministry of Environment and Forests and preliminary comments of Planning Commission on the Detailed Project Report for extension of Metro line from Noida City Centre to Sector-62 have been received.

- The Board of Directors of Delhi Metro Rail Corporation Ltd. (DMRC) has approved the project subject to the approval of Govt. of National Capital Territory of Delhi (GNCTD).
- (c) Sanction/extension of metro projects depends upon the viability of the project and availability of funds. Ministry of Urban Development (MoUD) is waiting for the response of GNCTD. No time limit can thus be indicated at present

Infrastructural facilities for Urban population

2943. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- whether the attention of the Union Government is drawn to the hard facts that basic infrastructural facilities such as water supply, sanitation, sewerage, waste management, etc. in the urban areas are deteriorating day-by-day on account of increasing of urban population; if so, the details thereof and the reaction of the Ministry therefor;
- whether the Ministry has envisaged any policy to improve the situation at a rapid speed; if so, the details thereof and if not, the reasons therefor; and
- whether various States have requested for financial and technical assistance for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) to (c) Urban water supply and sanitation is a State subject and it is the responsibility of the State Governments/Urban Local Bodies to plan, design, execute and operate the water supply and sanitation schemes in the urban areas of the country. Infrastructure facilities such as water supply, sanitation, sewerage, waste management etc. in urban areas are deteriorating on account of inefficient operation and maintenance due to lack of adequate funds and capacity with Urban Local .Bodies (ULBs)/Parastatal organization and also on the account of increasing service life of the asset created in many cities.